

THE HIGH COURT OF MANIPUR
AT IMPHAL

CORRIGENDUM

29th April 2016

No.HCM/E-9/2016 (A&E)Pt-II In continuation of earlier notification of even number dated, 8th April 2016, the submission of bid for selection of firm for **"SUPPLY,TESTING,INSTALLATION AND MAINTENANCE OF COMPUTER AND LAN (eCourts Project Phase-II)"** on e-Tender portal <http://manipurtenders.gov.in> has been re-scheduled as under.

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| i. | Online Bid submission End Date | - | 10 th May 2016 at 1 p.m. |
| ii. | Technical Bid Opening | - | 10 th May 2016 at 2 p.m. |


(Yumkham Rother)
CPC